



From

Registrar General  
High Court of Uttarakhand  
Nainital.

To

All the District Judges,  
State Judiciary,  
Uttarakhand

C.L. No. UHC/XVII-31/D.R.(I)/2010 dated: May 02, 2014

**Sub: Assessment of Judgments of the Judicial Officers.**

Sir /Madam,

In continuation of C.L. No. 14/UHC/XVII-31/D.R.(I)/2010 dated 24.11.2010 & C.L. No. 08/UHC/DR(I)/2011 dated July 20/21, 2011 on the above noted subject, I have been directed to inform you that Judicial Officers submit the judgements as per their own choice whereas there are instances wherein the District Judge is aware that a judgement passed by a Judicial Officer is either in violation of settled principles of law or statute or against the established facts or wherein despite repeated directions from Hon'ble Superior Courts, similar type of mistake has been committed or where the District Judge is of the reasoned view that the judgment requires scrutiny by the Hon'ble Judgement Committee. It has come to the notice that such types of judgements are never sent by the Judicial Officer for being scrutinized by the Hon'ble Judgement Committee.

In the above circumstances, I have been directed to inform that the District Judges will also on their own submit such judgements of Judicial Officers posted in their district wherein the judgement has been passed either in violation of settled principles of law or statute or against the established facts or wherein despite repeated directions from Hon'ble Superior Courts, similar type of mistake is committed or where the District Judge is of the reasoned view that the judgement requires scrutiny by the Hon'ble Judgement Committee.

You are, therefore, informed accordingly for necessary action.

Yours faithfully,

(D.P.Gairola)

2/08

No. UHC/XVII-31/D.R.(I)/2010 dated: May 02, 2014

Copy forwarded for information to:

1. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
2. Principal Judges/Judges, Family Court Hardwar/Pauri/Nainital/U.S.Nagar/Roorkee/Dehradun, Rishikesh.
3. Officer-in-charge, NIC, High Court.
4. Guard File.

*Mushair*  
02-05-2014  
Registrar General